OFFICE OF THE CHIEF JUDICIAL MAGISTRATE : WEST, DISTRICT: DELHI

LINK ROSTER OF JUDICIAL MAGISTRATE (WEST) DISTRICT (NI ACT) DIGITAL COURTS, WEST DISTRICT, HOLDING COURT AT ROUSE AVENUE COURT COMOPLEX

In supersessions of earlier Link Roster the following changes in the Link Roster of Ld. Judicial Magistrates First, (NI Act) Digital Courts, West District are made with immediate effect.

Sl. No.	Name of the JMFC (NI Act) Digital Courts West	Court Room No.
•.	Digital Court 01	702 RACC
01	Sh. Abhay Choudhary, Ld. JMFC (NI Act) Digital Court 01	734 RACC
02	Ms. Shivangi Mangla, Ld. JMFC(NI Act) Digital Court-02	729 RACC
03	Ms. Deshna Golechha, Ld. JMFC(NI Act) Digital Court-03	

Notes:-

The JMFC(NI Act) Digital Court mentioned at Sl. No. 02 shall work as Link Magistrate of Judicial Magistrate mentioned at Sl. No. 01, similarly the JMFC (NI Act) Digital Court 01 mentioned at Sl. No. 03 shall work as Link Magistrate of Judicial Magistrate mentioned at Sl. No. 2 and JMFC (NI Act) Digital Court mentioned at Sl. No. 1 shall work as Link Magistrate of Judicial Magistrate mentioned at Sl. No. 3.

- In the absence of 1st Link Magistrate, the JMFC(NI Act) Digital Court mentioned after her/his name shall perform the duty in her/his place and so on. In the absence of all the JMFC(N I Act) 02 Digital Courts, West District, Delhi the work of these Courts shall be assigned to the other Judicial Maisgtrates by the undersigned upon application submitted by respective Readers/ Ahlmads/Steno of the courts.
- In order to avoid delay in regulation of court work, JMFC (NI Act) Digital Courts shall issue instructions making it the responsiblity of their respective Readers/Ahlmads/Steno (in that 03 order) to intimate directly to concerned Link Magistrate by 10:15 AM positively on the date when the presiding officer happens to be on leave or is not availbale due to any reason.

(Vasundhara Azad) Chief Judicial Magistrate West District, Delhi Dated, Delhi the M-6-2025

No. 1 2.64 - 1320 M(West)/DR/2025

Copy forwarded for information and necessary action to:-01. The Hon'ble Registrar General, High Court of Delhi, New Delhi Through Ld. Principal District & Sessions Judge, (West), Delhi

- 02. The Ld. Principal District & Sessions Judge, (HQ), Delhi
- 03. The Ld. Ld. Principal District & Sessions Judge, (West), Delhi
- 04. The Ld. Principal District & Sessions Judge all district Delhi/New Delhi
- 05. The Ld. officer Incharge, Pool Car, Tis Hazari Courts, Delhi
- 06. The Ld. CJMs, all District, Delhi/New Delhi,
- 07. The Ld. ACJM & all Ld. Judicial Magistrate First Class, West District, Tis Hazari Courts, Delhi.
- 08. The Director of Prosecution, Tis Hazari Courts, Delhi.
- 09. The Commissioner of Police, Delhi
- 10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
- 11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
- 12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
- 13. Law Officer, Tihar Jail, Delhi/New Delhi.
- 14. For Uploading on centralized web-site through LAYERS
- 15. The Video Conferencing, R. No. 211, Tis Hazari Courts, Delhi.
- 16. The Care Taking Branch, (Hq) & West Tis Hazari Courts, Delhi
- 17. Reader to the court of undersigned.
- 18. The Cash Branch, West District, Tis Hazari Courts, Delhi.
- 19. PS to Ld. Principal District and Sessions Judge(West) District, Delhi
- 20. Office file

Chief Judicial Magistrate West District, Delhi